

on 23rd April, 1930 despite the order of British officer. It was the first revolt of army in the country for attaining independence. After this revolt the English had understood that their rule in India is now a matter of days. Keeping in view his revolt Mahatma Gandhiji had said that had there been one more person like him in India, we would have won independence a long time ago. He was court-martialled along with his other colleagues and the preparations were made to shoot him dead, but due to the pleading by Barrister Mukund Lai he was awarded life imprisonment in 'Kalapani'. Pandit Motilal Nehru wrote to Jawaharlal Nehru in his will never to forget Gorhwal and Chandra Singh. Pandit Jawaharlal Nehru considered him as his own brother. At the demise of Veer Chandra Singh Garhwali late Indira Gandhi had said in a large public gathering. A great warrior of India's independence has passed away. I would have gone to his residence but I am informed that there is nobody at his residence. His children and my children were playmates at Allahabad."

Therefore, while paying a true homage to such a great hero and freedom fighter, I urge upon the Government and the Ministry of Communications to release a commemorative stamp in his honour very soon and his birth centenary may be celebrated with great pomp and gaiety.

SHRI NAWAL KISHORE RAI (Sitamarhi): Mr. Deputy Speaker Sir, my native place Hathia in Bihar is so much affected by drought that according to the official survey report of Department of Agriculture 65 to 70 per cent crop of Kharif has been damaged there. The Government has made a plan for the Rabi crop to compensate the loss in kharif. But I would express my concern through you. It is that the Government supplies DAP fertiliser and certified seeds of wheat and maize, to Bihar only after the harvest season of wheat. That is why the hon. Member, Shri Devender has said that Bihar Government has sent a S.O.S. message. I would like to know from the Central Government through you whether the Agricultural Ministry has made sufficient allocation of DAP fertilisers mixture fertiliser, certified seeds of wheat and maize, phosphate and urea fertilisers? If it does not

arrive within one week or it is neglected in this way or injustice is done to Bihar in the matter of supply of fertilisers, certified seeds, then it would adversely affect the Kharif crop and the day will come when the poor agriculturist of Bihar will have to face a condition of starvation.

MR. DEPUTY SPEAKER: Please conclude now....

SHRI NAWAL KISHORE RAI: I am concluding. Keeping in view such a situation, I would urge upon the Government to supply fertilisers and certified seeds to Bihar within a week.

[English]

MR. DEPUTY SPEAKER: It is not fair, it can never be appreciated. Why should you deny the chance for others to speak? If an opportunity is given to you, you take more time. What about others?

[Translation]

SHRI PRABHU DAYAL KATHERIA (Firozabad): Mr. Deputy Speaker Sir, every member should get a chance.

MR. DEPUTY SPEAKER: That is right..

[English]

MR. DEPUTY SPEAKER: It is all right! I will call the names of persons whose names are listed here.

[Translation]

SHRI PRABHU DAYAL KATHERIA: Why don't we get a chance. We have been sitting here for a long time....

MR. DEPUTY SPEAKER: I want to make very clear one thing. The procedure that we are adopting creates unnecessary unrest in the minds of the hon. Members. If you want to speak only for one minute or one-and-a-half minutes, the purpose is ventilate the grievances on the floor of the House.

(Interruptions)